

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 15  
CP No. 04/66/JPR/2023  
Under Section 66(1) of  
Companies Act, 2013**

**In the matter of:**

**Hong Zheng India Pvt. Ltd.**

**...Applicant**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Shafi Mohammad Chouhan, Adv.  
Pooja Singh, JTA

**ORDER**

Heard Mr. Shafi Mohammad Chouhan, Adv. appearing on behalf of the Applicant. Ms. Pooja Singh, JTA appearing on behalf of RoC, Jaipur. Learned counsel for the Applicant is directed to file an affidavit with regard to Form No. RSC-5 and confirmation of publication of notices as directed vide order dated 12.07.2023. List the matter before the regular bench on 08.07.2024.

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024